

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 206 OF 2015

Dated: 26th September, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Damodar Valley Power Consumers Association & Anr. Appellant(s)
Versus
West Bengal Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.
Mr. C.K. Rai
Mr. Sachin Dubey for R-1

Ms. Anushree Bardhan for R-2

ORDER

Learned counsel, Mr. C.K. Rai, appearing for the first Respondent has filed his written submission in this matter today. The same was taken on record.

Judgment is reserved.

(S. D. Dubey)
Technical Member

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(Justice N. K. Patil)
Judicial Member